GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:3584 ANSWERED ON:01.12.2010 DUMPING OF COAL Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COAL be pleased to state:

- (a) whether a huge dump of coal has been causing large scale dust pollution in the country;
- (b) if so, the details thereof;
- (c) the quantity of imported coal dumped in each State as on 30 September, 2010;
- (d) the reasons for the delay in clearance of unloading sites by the importers; and
- (e) the details of the measures being taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) & (b): Dust pollution is caused in the coal stockyards due to loading and unloading of coal as well as due to air movements in the stockyards. In order to mitigate this pollution, water sprinkling is being done regularly using Water Sprinklers. Moreover, coal evacuation is done regularly to minimize the accumulation of coal stock to the extent possible.
- (c): Coal comes under Open General License. Coal is sent from one place to another by the suppliers according to the market requirement. Hence it is not feasible to monitor state wise accumulation of coal.
- (d): Imported coal is despatched by the importer depending on road/rail evacuation capacity and market condition which, at times, leads to delay in clearance of coal stock.
- (e): To avoid the overstayal of cargo at the port, steep demurrage charges have been introduced since June 2009. New berthing guidelines for coal vessels have also been issued to ensure timely evacuation of coal from vessels.